

No.GOB(I) 3/2021

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 5TH AUGUST, 2021.**

NOTIFICATION

Smt.Prakriti Kalyanpur, Prl. Civil Judge and JMFC., Sirsi, is transferred and proposed for appointment as Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru (Vacant Post), in the interest of public service and due to administrative reasons, to take effect immediately.

BY ORDER OF THE HIGH COURT,
Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:

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02. The Director, Karnataka Judicial Academy, Bengaluru.
03. Smt. Prakriti Kalyanpur, Prl. Civil Judge and JMFC., Sirsi.
04. The Prl. Civil Judge and JMFC., Sirsi.
05. The Accountant General in Karnataka, Bengaluru.
06. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
07. The Hon'ble President, Karnataka Judicial Academy, Bengaluru and the Private Secretary to the Hon'ble Administrative Judge for U.K.Karwar District.
08. The Registrar General/ Registrar (Vigilance)/Registrar (Statistics and Review)/ Registrar (Recruitment)/Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.

: 2 :

09. The Additional Registrar General, Dharwad and Kalaburagi Benches.
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13. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
14. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
15. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-560047.
18. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
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